

DAIRY UNITS INCLUDING MILK CHILLING UNITS EQUIPPED TO HANDLE OR PROCESS	
25	Upload Production unit photograph
1	Blueprint/layout plan of the processing unit showing the dimensions in metres/square metres and operation-wise area allocation (mandatory for manufacturing and processing units only)
2	List of Directors with full address and contact details (mandatory for companies only)
3	Name and List of Equipments and Machinery along with the number, installed capacity and horse power used (mandatory for manufacturing and processing units only)
7	Analysis report (Chemical & Bacteriological) of water to be used as ingredient in food from a recognized/ public health laboratory to confirm the potable (mandatory only for manufacturing and processing units only)
12	Food Safety Management System plan or certificate (if any)
27	Declaration Form
4	Photo I.D and address proof issued by Government authority of Proprietor/Partner/Director(s)/Authorised Signatory.
8	Proof of possession of premises. (Sale deed/ Rent agreement/ Electricity bill, etc.)
10	Copy of certificate obtained under Coop Act-1861/ Multi State Coop Act-2002 in case of Cooperative (wherever applicable)
9	Partnership Deed/Self Declaration for Proprietorship/Memorandum & Articles of Association towards the constitution of the firm
13	Source of milk or procurement plan for milk including location of milk collection centre etc. in case of Milk and Products processing units (wherever applicable)
22	Form IX: Nomination of Persons by a Company alongwith the Board Resolution.

Note : In case of water is ground water then NOC from CGWA is necessary to be submitted accordingly (As per office order dated 02.01.2018 as available on official website of FSSAI i.e www.fssai.gov.in)

SLAUGHTERING UNITS	
25	Upload Production unit photograph
1	Blueprint/layout plan of the processing unit showing the dimensions in metres/square metres and operation-wise area allocation (mandatory for manufacturing and processing units only)
2	List of Directors with full address and contact details (mandatory for companies only)
3	Name and List of Equipments and Machinery along with the number, installed capacity and horse power used (mandatory for manufacturing and processing units only)
7	Analysis report (Chemical & Bacteriological) of water to be used as ingredient in food from a recognized/ public health laboratory to confirm the potable (mandatory only for manufacturing and processing units only)
12	Food Safety Management System plan or certificate (if any)
4	Photo I.D and address proof issued by Government authority of Proprietor/Partner/Director(s)/Authorised Signatory.
8	Proof of possession of premises. (Sale deed/ Rent agreement/ Electricity bill, etc.)
9	Partnership Deed/Self Declaration for Proprietorship/Memorandum & Articles of Association towards the constitution of the firm
22	Form IX: Nomination of Persons by a Company alongwith the Board Resolution.
27	Declaration Form
17	NOCs from Municipality or local body.

**Note : In case of water is ground water then NOC from CGWA is necessary to be submitted accordingly
(As per office order dated 02.01.2018 as available on official website of FSSAI i.e www.fssai.gov.in)**

MEAT PROCESSING UNIT	
25	Upload Production unit photograph
1	Blueprint/layout plan of the processing unit showing the dimensions in metres/square metres and operation-wise area allocation (mandatory for manufacturing and processing units only)
2	List of Directors with full address and contact details (mandatory for companies only)
3	Name and List of Equipments and Machinery along with the number, installed capacity and horse power used (mandatory for manufacturing and processing units only)
7	Analysis report (Chemical & Bacteriological) of water to be used as ingredient in food from a recognized/ public health laboratory to confirm the potable (mandatory only for manufacturing and processing units only)
12	Food Safety Management System plan or certificate (if any)
17	NOCs from Municipality or local body.
27	Declaration Form
4	Photo I.D and address proof issued by Government authority of Proprietor/Partner/Director(s)/Authorised Signatory.
8	Proof of possession of premises. (Sale deed/ Rent agreement/ Electricity bill, etc.)
9	Partnership Deed/Self Declaration for Proprietorship/Memorandum & Articles of Association towards the constitution of the firm
22	Form IX: Nomination of Persons by a Company alongwith the Board Resolution.
14	Source of raw material for meat and meat processing plants (wherever applicable)

**Note : In case of water is ground water then NOC from CGWA is necessary to be submitted accordingly
(As per office order dated 02.01.2018 as available on official website of FSSAI i.e www.fssai.gov.in)**

VEGETABLE OIL PROCESSING	
25	Upload Production unit photograph
1	Blueprint/layout plan of the processing unit showing the dimensions in metres/square metres and operation-wise area allocation (mandatory for manufacturing and processing units only)
2	List of Directors with full address and contact details (mandatory for companies only)
3	Name and List of Equipments and Machinery along with the number, installed capacity and horse power used (mandatory for manufacturing and processing units only)
7	Analysis report (Chemical & Bacteriological) of water to be used as ingredient in food from a recognized/ public health laboratory to confirm the potable (mandatory only for manufacturing and processing units only)
12	Food Safety Management System plan or certificate (if any)
27	Declaration Form
4	Photo I.D and address proof issued by Government authority of Proprietor/Partner/Director(s)/Authorised Signatory.
8	Proof of possession of premises. (Sale deed/ Rent agreement/ Electricity bill, etc.) .
9	Partnership Deed/Self Declaration for Proprietorship/Memorandum & Articles of Association towards the constitution of the firm
22	Form IX: Nomination of Persons by a Company alongwith the Board Resolution.

Note : In case of water is ground water then NOC from CGWA is necessary to be submitted accordingly (As per office order dated 02.01.2018 as available on official website of FSSAI i.e www.fssai.gov.in)

PACKER/REPACKER

2	List of Directors with full address and contact details (mandatory for companies only)
12	Food Safety Management System plan or certificate (if any)
27	Declaration Form
3	Name and List of Equipments and Machinery along with the number, installed capacity and horse power used (mandatory for manufacturing and processing units only)
4	Photo I.D and address proof issued by Government authority of Proprietor/Partner/Director(s)/Authorised Signatory. .
1	Blueprint/layout plan of the processing unit showing the dimensions in metres/square metres and operation-wise area allocation (mandatory for manufacturing and processing units only)
8	Proof of possession of premises. (Sale deed/ Rent agreement/ Electricity bill, etc.) .
5	List of food category desired to be manufactured. (In case of manufacturers)- Not Required as already captured in Form B
9	Partnership Deed/Self Declaration for Proprietorship/Memorandum & Articles of Association towards the constitution of the firm
22	Form IX: Nomination of Persons by a Company alongwith the Board Resolution.

RELABELLER

19	Proof of Expected Annual Turnover(self-attested)
2	List of Directors with full address and contact details
12	Food Safety Management System plan or certificate (if any)
27	Declaration Form
4	Photo I.D and address proof issued by Government authority of Proprietor/Partner/Director(s)/Authorised Signatory. .
8	Proof of possession of premises. (Sale deed/ Rent agreement/ Electricity bill, etc.) .
9	Partnership Deed/Self Declaration for Proprietorship/Memorandum & Articles of Association towards the constitution of the firm
22	Form IX: Nomination of Persons by a Company alongwith the Board Resolution.
11	NOC & Copy of License from manufacturer (mandatory for relabellers and repackers only)

ALL FOOD PROCESSING UNITS OTHER THAN MENTIONED ABOVE	
1	Blueprint/layout plan of the processing unit showing the dimensions in metres/square metres and operation-wise area allocation (mandatory for manufacturing and processing units only)
2	List of Directors with full address and contact details (mandatory for companies only)
3	Name and List of Equipments and Machinery along with the number, installed capacity and horse power used (mandatory for manufacturing and processing units only)
5	List of food category desired to be manufactured. (In case of manufacturers)
7	Analysis report (Chemical & Bacteriological) of water to be used as ingredient in food from a recognized/ public health laboratory to confirm the potable (mandatory only for manufacturing and processing units only)
12	Food Safety Management System plan or certificate (if any)
27	Declaration Form
25	Upload Production unit photograph
4	Photo I.D and address proof issued by Government authority of Proprietor/Partner/Director(s)/Authorised Signatory. .
8	Proof of possession of premises. (Sale deed/ Rent agreement/ Electricity bill, etc.) .
9	Partnership Deed/Self Declaration for Proprietorship/Memorandum & Articles of Association towards the constitution of the firm
22	Form IX: Nomination of Persons by a Company alongwith the Board Resolution.

Note : In case of water is ground water then NOC from CGWA is necessary to be submitted accordingly (As per office order dated 02.01.2018 as available on official website of FSSAI i.e www.fssai.gov.in)

PROPRIETARY FOOD	
26	Undertaking from FBO on letterhead (Only for Proprietary Foods).
25	Upload Production unit photograph
27	Declaration Form
12	Food Safety Management System plan or certificate (if any)
2	List of Directors with full address and contact details (mandatory for companies only)
1	Blueprint/layout plan of the processing unit showing the dimensions in metres/square metres and operation-wise area allocation (mandatory for manufacturing and processing units only)
3	Name and List of Equipments and Machinery along with the number, installed capacity and horse power used (mandatory for manufacturing and processing units only)
4	Photo I.D and address proof issued by Government authority of Proprietor/Partner/Director(s)/Authorised Signatory. .
8	Proof of possession of premises. (Sale deed/ Rent agreement/ Electricity bill, etc.)
9	Partnership Deed/Self Declaration for Proprietorship/Memorandum & Articles of Association towards the constitution of the firm
22	Form IX: Nomination of Persons by a Company alongwith the Board Resolution.
7	Analysis report (Chemical & Bacteriological) of water to be used as ingredient in food from a recognized/ public health laboratory to confirm the potable (mandatory only for manufacturing and processing units only)

Note : In case of water is ground water then NOC from CGWA is necessary to be submitted accordingly (As per office order dated 02.01.2018 as available on official website of FSSAI i.e www.fssai.gov.in)

Storage

19	Proof of Expected Annual Turnover(self-attested)
2	List of Directors with full address and contact details (mandatory for companies only)
12	Food Safety Management System plan or certificate (if any)
27	Declaration Form
4	Photo I.D and address proof issued by Government authority of Proprietor/Partner/Director(s)/Authorised Signatory. .
8	Proof of possession of premises. (Sale deed/ Rent agreement/ Electricity bill, etc.) .
9	Partnership Deed/Self Declaration for Proprietorship/Memorandum & Articles of Association towards the constitution of the firm
22	Form IX: Nomination of Persons by a Company alongwith the Board Resolution.

TRANSPORTER

24	For Transporters- Supporting documentary proof for turnover or self-declaration of no. of vehicles.
2	List of Directors with full address and contact details (mandatory for companies only)
12	Food Safety Management System plan or certificate (if any)
27	Declaration Form
4	Photo I.D and address proof issued by Government authority of Proprietor/Partner/Director(s)/Authorised Signatory. .
9	Partnership Deed/Self Declaration for Proprietorship/Memorandum & Articles of Association towards the constitution of the firm
22	Form IX: Nomination of Persons by a Company alongwith the Board Resolution.

HOTEL	
19	Proof of Expected Annual Turnover(self-attested)
2	List of Directors with full address and contact details (mandatory for companies only)
12	Food Safety Management System plan or certificate (if any)
27	Declaration Form
23	Certificate provided by Ministry of Tourism (HRACC) (Applicable for Hotels only)
7	Analysis report (Chemical & Bacteriological) of water to be used as ingredient in food from a recognized/ public health laboratory to confirm the potable (mandatory only for manufacturing and processing units only)
9	Partnership Deed/Self Declaration for Proprietorship/Memorandum & Articles of Association towards the constitution of the firm
22	Form IX: Nomination of Persons by a Company alongwith the Board Resolution.
4	Photo I.D and address proof issued by Government authority of Proprietor/Partner/Director(s)/Authorised Signatory. .

Note : In case of water is ground water then NOC from CGWA is necessary to be submitted accordingly (As per office order dated 02.01.2018 as available on official website of FSSAI i.e www.fssai.gov.in)

CATERER, FOOD CATERING SERVICES, MID DAY MEAT CANTEEN, MID DAY MEAL CATERER, RESTAURANT	
19	Proof of Expected Annual Turnover(self-attested)
2	List of Directors with full address and contact details (mandatory for companies only)
12	Food Safety Management System plan or certificate (if any)
27	Declaration Form
4	Photo I.D and address proof issued by Government authority of proprietor/Partner/Director(s)/Authorised Signatory. .
7	Analysis report (Chemical & Bacteriological) of water to be used as ingredient in food from a recognized/ public health laboratory to confirm the potable (mandatory only for manufacturing and processing units only)
9	Partnership Deed/Self Declaration for Proprietorship/Memorandum & Articles of Association towards the constitution of the firm
22	Form IX: Nomination of Persons by a Company alongwith the Board Resolution.

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DISTRIBUTOR, MARKETER, RETAILER OF SNACKS/TEA, RETAILER, SUPPLIER, WHOLESALER	
19	Proof of Expected Annual Turnover(self-attested)
2	List of Directors with full address and contact details (mandatory for companies only)
12	Food Safety Management System plan or certificate (if any)
27	Declaration Form
4	Photo I.D and address proof issued by Government authority of Proprietor/Partner/Director(s)/Authorised Signatory. .
8	Proof of possession of premises. (Sale deed/ Rent agreement/ Electricity bill, etc.) .
9	Partnership Deed/Self Declaration for Proprietorship/Memorandum & Articles of Association towards the constitution of the firm
22	Form IX: Nomination of Persons by a Company alongwith the Board Resolution.

Food business operators manufacturing any article of food containing ingredients or substances or using technologies or processes or combination thereof whose safety has not been established through these regulations or which do not have a history of safe use or food containing ingredients which are being introduced for the first time into the country. **(They need to apply for product approval at FSSAI (HQ) separately before applying for license)**

19	Proof of Expected Annual Turnover(self-attested)
1	Blueprint/layout plan of the processing unit showing the dimensions in metres/square metres and operation-wise area allocation (mandatory for manufacturing and processing units only)
2	List of Directors with full address and contact details (mandatory for companies only)
3	Name and List of Equipments and Machinery along with the number, installed capacity and horse power used (mandatory for manufacturing and processing units only)
7	Analysis report (Chemical & Bacteriological) of water to be used as ingredient in food from a recognized/ public health laboratory to confirm the potable (mandatory only for manufacturing and processing units only)
12	Food Safety Management System plan or certificate (if any)
27	Declaration Form
25	Upload Production unit photograph
4	Photo I.D and address proof issued by Government authority of Proprietor/Partner/Director(s)/Authorised Signatory. .
8	Proof of possession of premises. (Sale deed/ Rent agreement/ Electricity bill, etc.) .
9	Partnership Deed/Self Declaration for Proprietorship/Memorandum & Articles of Association towards the constitution of the firm
22	Form IX: Nomination of Persons by a Company alongwith the Board Resolution.

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2. Product Approval NoC from Standards Division, FSSAI Hq

FOOD VENDING AGENCIES, FOOD VENDING ESTABLISHMENTS, HAWKER (ITINERANT/MOBILE FOOD VENDOR)	
12	Food Safety Management System plan or certificate (if any)
27	Declaration Form
19	Proof of Expected Annual Turnover(self-attested)
2	List of Directors with full address and contact details (mandatory for companies only)
4	Photo I.D and address proof issued by Government authority of Proprietor/Partner/Director(s)/Authorised Signatory. .
8	Proof of possession of premises. (Sale deed/ Rent agreement/ Electricity bill, etc.) .
9	Partnership Deed/Self Declaration for Proprietorship/Memorandum & Articles of Association towards the constitution of the firm
22	Form IX: Nomination of Persons by a Company alongwith the Board Resolution.

IMPORTER

2	List of Directors with full address and contact details (mandatory for companies only)
12	Food Safety Management System plan or certificate (if any)
21	IE CODE document issued by DGFT
27	Declaration Form
4	Photo I.D and address proof issued by Government authority of Proprietor/Partner/Director(s)/Authorised Signatory. .
9	Partnership Deed/Self Declaration for Proprietorship/Memorandum & Articles of Association towards the constitution of the firm
22	Form IX: Nomination of Persons by a Company alongwith the Board Resolution.

MANUFACTURER/EXPORTER	
2	List of Directors with full address and contact details (mandatory for companies only)
12	Food Safety Management System plan or certificate (if any)
21	IE CODE document issued by DGFT
27	Declaration Form
25	Upload Production unit photograph
Merge with 27	Undertaking for Exporting FBO
1	Blueprint/layout plan of the processing unit showing the dimensions in metres/square metres and operation-wise area allocation (mandatory for manufacturing and processing units only)
3	Name and List of Equipments and Machinery along with the number, installed capacity and horse power used (mandatory for manufacturing and processing units only)
4	Photo I.D and address proof issued by Government authority of Proprietor/Partner/Director(s)/Authorised Signatory. .
8	Proof of possession of premises. (Sale deed/ Rent agreement/ Electricity bill, etc.) .
9	Partnership Deed/Self Declaration for Proprietorship/Memorandum & Articles of Association towards the constitution of the firm
22	Form IX: Nomination of Persons by a Company alongwith the Board Resolution.

Note : In case of water is ground water then NOC from CGWA is necessary to be submitted accordingly (As per office order dated 02.01.2018 as available on official website of FSSAI i.e www.fssai.gov.in).

2. As per FSSAI order dated 20.06.2018, the Exporting FBO shall have to provide the information for each product.

MERCHANT EXPORTER

2	List of Directors with full address and contact details (mandatory for companies only)
21	IE CODE document issued by DGFT
27	Declaration Form
Merge with 27	Undertaking for Exporting FBO(Merchant Exporter)
4	Photo I.D and address proof issued by Government authority of Proprietor/Partner/Director(s)/Authorised Signatory. .
8	Proof of possession of premises. (Sale deed/ Rent agreement/ Electricity bill, etc.) .
9	Partnership Deed/Self Declaration for Proprietorship/Memorandum & Articles of Association towards the constitution of the firm
22	Form IX: Nomination of Persons by a Company alongwith the Board Resolution.

100 % Export Oriented Unit	
25	Upload Production unit photograph
2	List of Directors with full address and contact details (mandatory for companies only)
12	Food Safety Management System plan or certificate (if any);
18	Ministry of Commerce Certificate for 100% EOU
27	Declaration Form
1	Blueprint/layout plan of the processing unit showing the dimensions in metres/square metres and operation-wise area allocation (mandatory for manufacturing and processing units only)
3	Name and List of Equipments and Machinery along with the number, installed capacity and horse power used (mandatory for manufacturing and processing units only)
4	Photo I.D and address proof issued by Government authority of Proprietor/Partner/Director(s)/Authorised Signatory. .
7	Analysis report (Chemical & Bacteriological) of water to be used as ingredient in food from a recognized/ public health laboratory to confirm the potable (mandatory only for manufacturing and processing units only)
8	Proof of possession of premises. (Sale deed/ Rent agreement/ Electricity bill, etc.) .
9	Partnership Deed/Self Declaration for Proprietorship/Memorandum & Articles of Association towards the constitution of the firm
22	Form IX: Nomination of Persons by a Company alongwith the Board Resolution.

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HEAD OFFICE/REGISTERED OFFICE	
2	List of Directors with full address and contact details (mandatory for companies only)
4	Photo I.D and address proof issued by Government authority of Proprietor/Partner/Director(s)/Authorised Signatory. .
8	Proof of possession of premises. (Sale deed/ Rent agreement/ Electricity bill, etc.) .
9	Partnership Deed/Self Declaration for Proprietorship/Memorandum & Articles of Association towards the constitution of the firmhe firm. . – For MoA - Three pages need to be uploaded (First page - Certification of incorporation, Second page - Authorization of food business activity and Third page - list of directors with addresses)
16	Recall plan wherever applicable, with details on whom the product is distributed. .
27	Declaration Form
22	Form IX: Nomination of Persons by a Company alongwith the Board Resolution.